

Tentative Sequence Schedule for hearing
on 15th & 16th January,2014

15th January,2014

10:30 am	11:30 am	State/Joint Electricity Regulatory Commission, Central/State Government Departments
11:30 am	12:00 pm	Central Agencies Statutory bodies like CEA, NLDC, RLDC, SLDC etc.
12:00 pm	01:30 pm	Central Generating Companies/Private Generating companies including IPPs (Thermal, Hydro and Others)
02:30 pm	04:30 pm	State owned Generating Companies/State IPPS other generating companies (Thermal, Hydro and Others)
04:30 pm	05:30 pm	Interstate Transmission Companies including Central utilities and private transmission companies

16th January,2014

10:30 am	11:30 am	State owned Transmission Licensing Companies/Private transmission licensing companies
11:30 am	12:30 pm	State owned Distribution Licensing Companies/Private distribution licensing companies
12:30 pm	01:30 pm	Trading Licencees, Power Exchange, IPPs/ Financial Institutions
02:30 pm	04:30 pm	Individual Experts, NGOs, Developers Consultancy Firms/ Consumer organization/Individual
04:30 pm	05:30 pm	Any Other Stakeholders